

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 827/2019 in CP NO.24/241/242/HDB/2016
NAME OF THE COMPANY	Vijay Sea Foods & Exports Private Limited
NAME OF THE PETITIONER(S)	Dandu Chandra Reddy
NAME OF THE RESPONDENT(S)	Vijay Sea Foods & Exports Private Limited
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anand Kumar for M. Sathyanarayana	Adv	8008966919	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Lakshman Reddy	Adv	Lakshworeddy@gnw.com 9010666649	

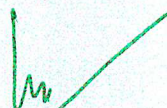
ORDER

IA No.827/2019

Counsels representing both sides are present. Respondent's counsel stated that they have filed counter in this IA and copy of the same is furnished to the other side. For hearing submissions, matter adjourned at request. Put up this IA along with main CP on 19.02.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL